

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 02

Customs Appeal No. 11156 of 2017-SM

[Arising Out Of OIO-AHM-CUSTM-000-COM-014-16-17 Dated- 02/12/2015 Passed By
Commissioner of CUSTOMS-AHMEDABAD]

Ranjan S Kumar

216, Manipur Greens, Manipur, Bopal
AHMEDABAD
GUJARAT

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

WITH

Customs Appeal No. 11157 of 2017-SM

[Arising Out Of OIO-AHM-CUSTM-000-COM-014-16-17 Dated- 28/02/2017 Passed By
Commissioner of CUSTOMS-AHMEDABAD]

Jignesh K Gadhvi

679-ya, Venidas Mohalla, Kharakuva Vas
Asarwa, AHMEDABAD, GUJARAT

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

AND

Customs Appeal No. 11158 of 2017-SM

[Arising Out Of OIO-AHM-CUSTM-000-COM-014-16-17 Dated- 28/02/2017 Passed By
Commissioner of CUSTOMS-AHMEDABAD]

Ramesh Sirumal Keval Ramani

Neelkanth Residency No. 3
Bhat Gam, Gandhinagar
GANDHINAGAR
GUJARAT

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. N G. Makwana, Superintendent (AR) for the Appellant

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

FINAL ORDER NO. 12654-12656 /2024

DATE OF HEARING:08.11.2024

DATE OF DECISION:08.11.2024

Matters have come up on board four times. Nobody has appeared nor any adjournment request has been made, even this time. Persistent non appearance shows that appellant are not serious in pursuing the matter. Therefore, as per the inherent power vested in this Tribunal as noted in 2009 (244) ELT 497 (Bom.) CHEMIPOL Vs. UNION OF INDIA, the present appeal has become liable to be dismissed for non-prosecution. Appeal is accordingly dismissed. However, liberty is being granted to the party to seek restoration of appeal, in case deemed fit by adequately explaining the reason thereof.

(Dictated and pronounced in the open Court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi